

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

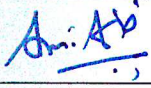
PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

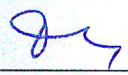
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 668/9/HDB/2019
NAME OF THE COMPANY	S.P.Y Agro Industries Ltd
NAME OF THE PETITIONER(S)	P.Laxman Kumar & Company
NAME OF THE RESPONDENT(S)	S.P.Y Agro Industries Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Amir Bavani. Dhir & Dhir Associates.	Advocate.	9949 216962.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Dinesh Kumar	Advocate	9999 667609	

ORDER

Counsel for the Petitioner/Operational Creditor present. Heard submissions. Proxy representing Respondent prayed time stating that the counsel on record could not attend today for making submissions due to personal inconvenience. For hearing submissions, put up the matter finally on 28.01.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL